

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4331

ANSWERED ON:20.02.2014

IMPLEMENTATION OF RECOMMENDATIONS OF SACHAR COMMITTEE ADV. A. SAMPATH

Sampath Shri Anirudhan

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) the details of the recommendations of the Sachar Committee accepted by the Government;
- (b) whether the Union Government has received reports regarding the implementation of accepted recommendations by both the Central and State Ministries/ Departments;
- (c) if so, the progress made in this regard;
- (d) whether Government has laid down any time frame for implementation of these recommendations and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) to (c) 76 recommendations were listed from the Sachar Committee Report, out of which 72 recommendations were accepted by the Government. Three recommendations were not accepted and one recommendation was deferred. The Government has taken 43 decisions in respect of the 72 recommendations, which have been accepted. Some of the recommendations were clubbed together for taking follow-up action. The responsibility of implementation of the decisions taken by the Government on the recommendations of the Sachar Committee has been given to the concerned Ministries/ Departments of Government of India. Ministry of Minority Affairs monitors the progress of implementation of the decisions of the Government on the recommendations of the Sachar Committee. The status of implementation of decisions is given in Annexure.

(d) & (e) The decisions taken by the Government on the recommendations of the Sachar Committee have been grouped under the major areas namely (i) Education; (ii) Skill Development; (iii) Access to credit; (iv) Special development initiatives; (v) Measures for affirmative action; (vi) Wakfs; and (vii) Miscellaneous. Implementation of many of these decisions of the Government is continuous in nature and no time frame has been fixed in this regard.